

SCHEDULE II

FORM B

PUBLIC ANNOUNCEMENT

(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF
R. B. RICE MILL PRIVATE LIMITED

Sl. No.	PARTICULARS	DETAILS
1.	Name of corporate debtor	R. B. RICE MILL PRIVATE LIMITED
2.	Date of incorporation of corporate debtor	28/08/2008
3.	Authority under which corporate debtor is incorporated/registered	RoC-Kanpur
4.	Corporate Identity No. of corporate debtor	U15312UP2008PTC035912
5.	Address of the registered office and principal office (if any) of corporate debtor	162 Koliyan-2 Chhibramau Uttar Pradesh-209725 (as per record of ROC)
6.	Date of closure of Insolvency Resolution Process	24.01.2019 (Date of passing of resolution for liquidation) 20.11.2019 (Date of order of Hon'ble NCLT for liquidation)
7.	Liquidation commencement date of corporate debtor	20 th November, 2019 Order uploaded at NCLT site on 22nd November, 2019
8.	Name and registration number of the insolvency professional acting as liquidator	Satyendra Prasad Khorania Reg. No. : IBBI/IPA-002/IP-N00002/2016-2017/10002
9.	Address and e-mail of the liquidator, as registered with the Board	402, 4th Floor, OK Plus DP Metro, Opp. Pillar No. 94, New Sanganer Road, Jaipur-302019, Rajasthan E-mail: skhorania@live.com
10.	Address and e-mail to be used for correspondence with the liquidator	402, 4th Floor, OK Plus DP Metro, Opp. Pillar No. 94, New Sanganer Road, Jaipur-302019, Rajasthan E-mail: rbricecirp@gmail.com
11.	Last date for submission of claims	20 th December, 2019

Notice is hereby given that the National Company Law Tribunal, Allahabad Bench has ordered the commencement of liquidation of the R. B. RICE MILL PRIVATE LIMITED on 20.11.2019. The order uploaded at NCLT site on 22.11.2019.

The stakeholders of R. B. RICE MILL PRIVATE LIMITED are hereby called upon to submit their claims with proof on or before 20th December, 2019, to the liquidator at the address mentioned against item No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.

Submission of false or misleading proof of claims shall attract penalties.



Satyendra Prasad Khorania
Liquidator of R. B. RICE MILL PRIVATE LIMITED
Reg. No. : IBBI/IPA-002/IP-N00002/2016-2017/10002

Date: 23.11.2019
Place: Jaipur